NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 407/(MAH)/2017

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

NAME

Vodafone India Ltd.

DESIGNATION

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

1. Ms. FERESHTE D. SETHNA
Ms. SHREEMA DOSHI
Ms. KAMEELA DILER
MR. LOKESH AIDASANI
ilb DMD ADVOCATES

(Advocates for the Petitioner)

ORDER

CP No. 407/66/NCLT/MB/MAH/2017

Company Petition is **admitted**. List this matter for final hearing on **18.01.2018**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)